

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 1066/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: M/s. Raptakos, Brett & Co. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	<i>Ahmed</i>
	Ahmed Chunawala		

ORDER

CSA 1063/230-232/NCLT/MB/MAH/2017  
CSA 1064/230-232/NCLT/MB/MAH/2017  
CSA 1065/230-232/NCLT/MB/MAH/2017  
CSA 1066/230-232/NCLT/MB/MAH/2017  
CSA 1067/230-232/NCLT/MB/MAH/2017

The Company Scheme Applications allowed.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

M. K. SHRAWAT  
Member (Judicial)